


NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 20.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No.205/252/HDB/2017
NAME OF THE COMPANY	Adsum Advisory Services Pvt Ltd
NAME OF THE PETITIONER(S)	Adsum Advisory Services Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar Of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Mahadev Tirunagari	PCS	mahadev.tirunagari@gmail.com	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Mr.Mahadev Tirunagari, learned PCS for the Petitioner.

Post the case on 31.01.2018.



MEMBER (TECHNICAL)



MEMBER (JUDICIAL)